COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA No. 573 of 2017 in DFR No. 2130 of 2017

Dated: 24th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Green Energy Association Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah

Mr. Saransh Shaw

Counsel for the Respondent(s): Ms. Vaishnavi Subrahmanyam for R-2

Mr. Ishwer Upneja for R-3

<u>ORDER</u>

List the matter on <u>27.11.2017.</u>

(S.D. Dubey)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/ss